

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 08

Dated Guwahati, the 19th January, 2022

In continuation of this Registry's Notification No. 03 dated 06-01-2022, the Hon'ble Gauhati High Court has been pleased to issue the following additional guidelines with regard to the functioning of the subordinate Courts of Assam:

- (i) All Courts shall take up limited number of cases. However, the concerned District & Sessions Judges / Presiding Officers / Chief Judicial Magistrates / SDJM (M) may hear / take up any other item which is deemed to be of utmost importance and urgency.
- (ii) The District & Sessions Judges / Presiding Officers / Chief Judicial Magistrates / SDJM (M) shall ensure minimum presence of Court staff in each Court without causing inconvenience/disruption in the Court proceeding as far as practicable.
- (iii) Entry of outsiders other than those mentioned in Clause 6 of Notification No. 03 dated 06-01-2022 shall be strictly prohibited in the Court premises unless specifically directed by the concerned authority or unless personal appearance of a party is required in a judicial proceeding.
- (iv) All Court rooms must be thoroughly sanitized after Court hours on a day-to-day basis.
- (v) The District & Sessions Judges / Presiding Officers / Chief Judicial Magistrates / SDJM (M) shall inform the Registry as to the steps taken / proposed to be taken in pursuance of Notification No. 03 dated 06-01-2022 and the guidelines enumerated in this Notification.

This Notification shall come into force with immediate effect.

By Order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No.HC.III-06/2020/ 337-372/G, dated Guwahati the 19th January, 2022.

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Registrar General, High Court of _____.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.


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4. The Registrar (Administration/Vigilance/Judicial/Establishment), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
9. The District & Sessions Judge, _____ Assam. He/She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction.
10. The Principal Judge, Family Court, _____ Assam.
11. The Member, MACT, _____, Assam.
12. The Special Judge, Assam
13. The Special Judge, CBI, Assam.
14. The Special Judge, CBI, Assam, Addl. CBI Court No. 1,2 & 3, Guwahati.
15. The Presiding Officer, Labour Court, Kamrup (M), Guwahati/Dibrugarh, Assam
16. The Presiding Officer, Industrial Tribunal, Kamrup (M), Guwahati/Cachar, Silchar, Assam.
17. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
18. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
19. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
20. The President/Secretary, All Assam Lawyers' Association, Guwahati.
21. The President/Secretary, Lawyers' Association, Guwahati.
22. The Joint Registrar (_____), Gauhati High Court, Guwahati.
23. The Director, Law Research Institute, Gauhati High Court, Guwahati.
24. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
25. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
26. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
27. The Court Manager, Gauhati High Court, Guwahati.
28. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
29. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
30. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
31. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
32. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
33. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
34. The Chief Security Officer, Gauhati High Court, Guwahati.
35. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
36. The Gauhati High Court Notice Board, (Old Block & New Block).

19/1/22
REGISTRAR GENERAL

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